

HIGH COURT OF SIKKIM
Record of Proceedings

Cont. Cas(C) No.02 of 2026

DIL BAHADUR PRADHAN

PETITIONER

VERSUS

STATE OF SIKKIM AND OTHERS

RESPONDENTS

Date:31.03.2026

CORAM :THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioner Mr. D. K. Siwakoti, Advocate.

For Respondents

R-1 & 2

Mr. Sujan Sunwar, Assistant Government Advocate.

R-3

Ms. Deblina Chattaraj, Advocate (*through VC*).
Mr. Prem Simon Chettri, Advocate.

R-4

Ms. Sangita Pradhan, Deputy Solicitor General of India.

ORDER

In view of the conclusion of the Division Bench of this Court, in Writ Appeals No.02 and 03 of 2026, the Contempt Petition being infructuous stands disposed of accordingly.

Pending applications, if any, also stand disposed of.

Judge
31.03.2026